

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) Yes, Sir.

(b) The State Government have intimated that 49 persons have died as a result.

(c) The State Government is taking action to organise raids against bootlegging activities and have issued instructions to local officers to check godowns to detect unauthorised sale and storage of methyl alcohol and other substances used for the manufacture of poisonous brew.

Loss incurred by DSIDC

1415. SHRI G. M. BANATWALLA:
SHRI OM PRAKASH
TYAGI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Delhi State Industrial Development Corporation has suffered a loss of Rs 25 lakhs in trying out certain 20 point economic programme during emergency; and

(b) if so, whether Government propose to hold an inquiry into the matter?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) No, Sir.

(b) Does not arise.

राष्ट्रपति शासन लागू होने से पूरे दो राज्यों में किए गए निर्णय

1416. श्री जी० एस० जोहरा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार ने उन दो राज्यों के, जहाँ राष्ट्रपति शासन लागू होने के कुछ सप्ताह पूर्व वहाँ के मुख्य मंत्रियों ने अत्यंत शीघ्रता से जो फैसले किये थे, राज्य-

पाल को कोई सिफारिश की है या करने का विचार है कि वे उन में जितने फैसले मंजूब कर सकें, कर दें विशेषकर जो फैसले वित्तीय और प्रशासनिक औचित्य की धोर उपेक्षा करके दिये गये ; और

(ख) यदि हां, तो तत्संबंधी मुख्य बातें क्या हैं ?

गृह मंत्री (श्री चरण सिंह) : (क) और (ख) अनुच्छेद 356 के अधीन उद्घोषणा के तुरन्त बाद संबंधित राज्यपालों को सलाह दी गई थी कि अभी हाल ही में कुछ दिन पहले लिए गए महत्वपूर्ण फैसलों पर पुनर्विचार किया जाय ताकि इस बात का सुनिश्चित किया जा सके कि वे फैसले वित्तीय तथा प्रशासनिक औचित्य की उच्चतम परम्पराओं के अनुरूप थे और जहाँ भी सुविधापूर्वक सम्भव हो वहाँ उपचारी कार्यवाही की जाय। उन्हें यह सलाह भी दी गई थी कि वे उन अधिकारियों के स्थानान्तरण पर पुनर्विचार करें जिनका संबंध विशेष रूप से जिला प्रशासन, विधि तथा व्यवस्था और चुनावों के साथ था ताकि इस बात का सुनिश्चित किया जा सके कि उनके स्थानान्तरण सामान्य लोकहित के विचारा में उचित थे।

'किस्सा कुसी का' फिल्म के प्रिंट के गायब होने के बारे में जांच

1417. श्री जी० ए० तोहरा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने किस्सा कुसी का' फिल्म के प्रिंट के गायब होने के लिए जिम्मेदार व्यक्तियों का पता लगाने के बारे में केन्द्रीय जांच ब्यूरो से जांच करने के लिए कहा है ; और

(ख) यदि हां, तो इस संबंध में क्या प्रगति हुई है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शहाबाबी) : (क) जी, हाँ।

(ख) केन्द्रीय जांच ब्यूरो ने 13-4-77 को भारतीय दण्ड संहिता के खंड 120 बी, धारा डब्ल्यू 380 के अन्तर्गत एक मुकदमा दर्ज किया और जांच शुरू कर दी। यह बताया गया है कि जांच के दौरान 25-5-77 को गुड़गांव स्थित मारुति फैक्टरी के अहाते की तलाशी के बाद खाली डिब्बे, उन डिब्बों में इस फिल्म के रोल रखे जाने का संकेत करने वाले लेबलों सहित, बरामद किए गए। उपलब्ध साक्ष्य से यह संकेत मिलता है कि फिल्म को जलाकर नष्ट कर दिया गया है; जांच अंतिम चरण में है।

Chhoti Sadri Gold Scandal Case

1418. SHRI MUKHTIAR SINGH MALLIK: Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to re-open the Chhoti Sadri Gold Scandal case?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): The matter relating to the Chhoti Sadri Gold case, amongst others, is referred to in a memorandum, received recently, containing allegations against the former Chief Ministers of Rajasthan which are being processed in accordance with the usual procedure.

Tractor Factory, Pratapgarh

1419. SHRI MUKHTIAR SINGH MALIK: Will the Minister of INDUSTRY be pleased to state:

(a) the progress made in setting up tractor factory in Pratapgarh District, U.P.;

(b) the estimated cost of the tractor and number of tractors to be produced annually; and

(c) the funds allocated for the purpose?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) As reported by M/S. Auto Tractors Ltd., which is a Govt. of U.P. enterprise, the land has been acquired, fencing work partially completed, field hostel construction in progress and nucleus design/process engineering/materials management staff in position.

(b) As estimated by the firm, the ex-factory selling price of the tractor would be Rs. 37,000/-. They plan to produce 500, 1500, 2500, 4000 and 6000 tractors during first five years of commencement of production.

(c) The State Government have allocated Rs. 50 lakhs, so far.

Loss on D.T.C. Buses

1420. SHRI M. RAM GOPAL REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether DTC is incurring a huge loss on the buses it owns; and

(b) if so, the number of buses owned by DTC and the loss per month on each bus?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) DTC is incurring losses.

(b) During the year 1976-77, the DTC, on an average had a fleet of 2247 and incurred an estimated loss of Rs. 4,116 per bus per month.

Flat Fare System introduced by D.T.C.

1421. SHRI M. RAM GOPAL REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the flat fare system introduced by D.T.C. has failed to pull the DTC out of red; and